

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 55  
TO BE ANSWERED ON DECEMBER 04, 2023**

**TARGET OF TWO CRORE AFFORDABLE HOUSES UNDER PMAY(U)**

**NO. 55. DR. KANIMOZHI NVN SOMU:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether Government has fixed a target of constructing two crore affordable houses under Pradhan Mantri Awas Yojana Urban (PMAY-U);
- (b) if so, the details thereof;
- (c) whether Government has made any plan for the same;
- (d) if so, the details thereof along with the number of houses likely to be constructed, State-wise; and
- (e) the amount likely to be spent on this project and the manner in which it would be generated?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) to (e) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under “Housing for All” Mission since June, 2015 to provide Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic services to all eligible urban beneficiaries through four verticals of PMAY-U, i.e. Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), ‘In-situ’ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 20.11.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.42 lakh have been grounded for construction; of which 78.15 lakh have been completed and delivered to beneficiaries. State/UT wise details of number of houses sanctioned since inception, Central assistance sanctioned, State share and Beneficiary share under PMAY-U are at Annexure.

Central assistance provided under the scheme year on year are through Budgetary allocation under PMAY-U.

The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC).

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

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**State/UT wise details of houses sanctioned and Construction cost to be spent under PMAY-U**

Sl. No.	Name of the State/ UT	Houses Sanctioned (Nos)	Construction cost to be spent by Central & State Government and by beneficiaries (₹ in Crores)		
			Central Assistance	State Share	Beneficiary Share
1	Andhra Pradesh	21,32,432	32,499.33	49,001.93	10,091.79
2	Bihar	3,24,996	5,108.24	11,223.97	2,282.74
3	Chhattisgarh	3,02,663	4,810.98	5,155.70	3,505.20
4	Goa	3,146	74.76	0.13	621.65
5	Gujarat	10,05,204	21,064.34	16,482.16	67,706.53
6	Haryana	1,15,034	2,171.64	1,444.16	5,855.91
7	Himachal Pradesh	12,758	215.95	349.14	299.96
8	Jharkhand	2,29,156	3,603.31	5,816.60	2,031.76
9	Karnataka	6,38,121	10,614.43	19,632.30	18,530.13
10	Kerala	1,66,752	2,772.63	3,411.58	2,675.09
11	Madhya Pradesh	9,61,147	15,930.45	23,292.53	14,307.65
12	Maharashtra	13,95,199	25,999.56	61,391.27	91,562.23
13	Odisha	2,03,380	3,176.98	3,815.13	1,478.56
14	Punjab	1,32,235	2,342.88	1,457.82	5,331.69
15	Rajasthan	2,89,446	5,437.01	4,658.98	13,483.15
16	Tamil Nadu	6,81,795	11,207.02	20,660.02	16,398.39
17	Telangana	2,50,084	4,475.66	9,846.15	16,384.50
18	Uttar Pradesh	17,72,301	27,894.85	35,725.89	20,353.26
19	Uttarakhand	65,519	1,193.38	1,702.42	2,042.42
20	West Bengal	6,68,953	10,773.50	14,745.22	12,007.54
<b>Sub- total (States) :-</b>		<b>1,13,50,321</b>	<b>1,91,366.89</b>	<b>2,89,813.11</b>	<b>3,06,950.16</b>
21	Arunachal Pradesh	8,499	182.38	289.19	11.05
22	Assam	1,76,643	2,674.26	2,191.69	450.70
23	Manipur	56,037	841.39	592.96	11.97
24	Meghalaya	4,758	72.35	101.60	13.18
25	Mizoram	39,605	607.80	187.93	132.55
26	Nagaland	31,860	503.91	526.88	2.74
27	Sikkim	594	10.30	4.76	17.29
28	Tripura	89,068	1,437.56	1,116.45	289.77
<b>Sub- total (N.E. States) :-</b>		<b>4,07,064</b>	<b>6,329.95</b>	<b>5,011.44</b>	<b>929.25</b>
29	A&N Island (UT)	376	5.84	86.02	3.97
30	Chandigarh (UT)	1,256	28.78	-	234.24
31	DNH & DD (UT)	10,468	222.22	81.74	634.55
32	Delhi (UT)	29,976	692.53	-	5,003.52
33	J&K (UT)	47,040	724.94	1,664.79	203.58
34	Ladakh (UT)	1,307	30.22	32.85	2.23
35	Lakshadweep (UT)	-	-	-	-
36	Puducherry (UT)	15,265	243.17	522.11	247.94
<b>Sub- total (UT) :-</b>		<b>1,05,688</b>	<b>1,947.71</b>	<b>2,387.51</b>	<b>6,330.04</b>
<b>Grand Total :-</b>		<b>118.63 Lakh</b>	<b>2.00 Lakh Cr.</b>	<b>2.97 Lakh Cr.</b>	<b>3.14 Lakh Cr.</b>